- (c) IOCL has reported that three contractor hired workmen died in the accident and as per report from police, two are missing. Payment of *ex-gratia* of Rs. 5 lakh each, to next of kin, of the three deceased workmen and the two missing workmen, has been done by IOCL.
- (d) As reported by IOCL, loss to the tune of Rs. 98 crore has been estimated due to the fire.
- (e) The Inter Disciplinary Enquiry Committee constituted under the aegis of OISD for investigating the incident, has submitted its report. The Committee has given several recommendations to prevent the reoccurrence of such incidents. IOCL has informed that disciplinary action has also been initiated against 14 officers.

Increase in sale price of gas in the country

†285. SHRI RAM JETHMALANI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that during 2004, sale price of gas in the country was fixed at 1.8 dollar per mmbtu or the British thermal unit administrative price mechanism system by ONGC;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that price has been increased a number of times since then up to June, 2013; and
- (d) if so, the details of amount and time of increase in this price and reasons of each price increase?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The sale price of Administered Pricing Mechanism gas produced from nominated blocks of National Oil Companies *viz.*, ONGC and OIL was Rs. 2850/MSCM (considering net calorific value of gas as 10,000 Kcal/SCM) during 2004.

(c) and (d) The details of APM gas price revision since 2004 along with reasons are as under:

[†] Original notice of the question was received in Hindi.

Effective date	Consumers	Applicable	Reasons for
of increase in		Price	Increase
price		(Rs,/MSCM or\$/	
		MMBTU	
01.07.2005	Power, Fertilizers,	Rs. 3200/MSCM*	(i) To move towards a
	specific and users		market determined
	committed under		price in a phased
	court orders and		manner.
	small scale consumers		(ii) To provide
	having allocation		reasonable rate of
	up to 50,000 SCMD		return on investment
			made by NOCs.
Mid night of	City Gas DistributionRs. 3840/MSCM*		To move towards a
5th/6th June	Projects and small		market determined
-2006	consumers having		price in a phased
	allocation up to		manner.
	50,000 SCMD		
01.06.2010 (in	Power, Fertilizers,	\$4.20/MMBTU	(i) To align with market
case of City	specific and users	S	price of gas.
Gas Distri-	committed under		(ii) To provide better
bution Projects	court orders and		remuneration to NOCs.
from 08.06.	small scale		
2010)	consumers having	7	
	allocation up to		
	50,000 SCMD		

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Unstarred Questions

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(MSCM=1000 SCM).

Written Answers to

*The price is excluding royalty and at net calorific value of 10,000 Kcal/SCM.

The applicable APM price for APM consumers in North Eastern region is 60% of above prices.

Consumers other than Power, Fertilizers, and specific end users committed

under court orders and small scale consumers having allocation up to 50,000 SCMD (who are not entitled for APM gas but are getting APM gas supplies due to existing supply linkage and operational requirement) get supply of APM gas at market Determined Price (MDP).

Removing of subsidies from petroleum products

286. SHRIMATI JAYA BACHCHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has removed or planning to remove subsidies on all petroleum products;
 - (b) if so, the details of the subsidy policy of Government, product-wise;
- (c) whether Government has undertaken any study to find the effect of such a step on the people and economy;
 - (d) if so, the details of the study; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Based on the recommendation of the Expert Group under the Chairmanship of Dr. Kirit S. Parikh to advice on a viable and sustainable system of pricing of petroleum products, the Government has made the price of Petrol market-determined with effect from 26.6.2010. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of Petrol in line with the international oil prices and market conditions.

Further, pursuant to the decision taken by the Cabinet Committee on Political Affairs (CCPA) in its meeting held on 17th January 2013, the Government has authorized the OMCs to (a) increase the retail selling price of Diesel in the range of 40 paisa to 50 paisa per litre per month (excluding VAT as applicable in different State/Union Territories) until further orders, and (b) sell Diesel to all consumers taking bulk supplies directly from the installations of the OMCs at non-subsidized market determined price, with immediate effect.